

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2009 &

Dated: 5th August, 2009

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member**

GVK Power (Gobindwal Sahib) Ltd. ... Appellants (s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant/ (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganeshan
Ms. Swapna Seshadri
Counsel for the Respondent (s) : Ms. Sakya Singh Chaudhari for Resp. 1

ORDER

At the request of the learned counsel for Commission post the matter on **20th August, 2009.**

**(A.A. Khan)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**